

F. No. J-11016/2/2015-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 28th July, 2017

ORDER

The President is pleased to accept the resignation of **Shri Kapil Joshi**, Group 'B' Panel Counsel for Supreme Court of India with immediate effect, consequently his name occurring at Sr. No. 3 in the table of Panel Counsel for Supreme Court of India in order No. J-11016/2/2015-Judl. (Part-1) dated 02.11.2016, stands deleted.

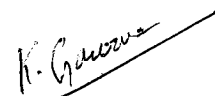
2. Hindi version of this order will follow.



(R. K. Srivastava)
Deputy Legal Advisor

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. SGIs in Supreme Court of India.
3. The Registrar, Supreme Court of India.
4. The Incharge, Central Agency Section, Supreme Court, New Delhi.
5. Ms. Kapil Joshi, Advocate, B-129, Ground Floor, Sector-14, NOIDA (UP)-201301,
Mob: 8860891453
6. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.



for Section Officer (Judicial)
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